NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 18.09.2020 <u>NOTICE</u>

Take notice that the following matter listed on 22.09.2020 in Court - II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT)	New Okhla Industrial Development	Sourav Roy	Kanishk Khetan
	(Ins) No. 1183 of	Authority.		
	2019	Vs.		
		Anand Sonbhadra.		
	Part Heard			

Copy to: -

By the order of Hon'ble Acting Chairperson

1. Notice Board

-sd/-Registrar

2. Website: <u>www.nclat.nic.in</u>